

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/188(CHE)2022
NAME OF THE PETITIONER : IDBI Bank Limited
NAME OF THE RESPONDENT(S) : K.Raghavendra Rao
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr.Imayavarambhan appears for the Applicant. None appears for the IRP/Respondent.

IRP is directed to file report and serve copy to the Respondent and file AOS. Respondent is directed to file reply within **two weeks**. Rejoinder, if any, within **a week** later.

Case is posted for hearing on **02.07.2024**.

-SD-
RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-
JYOTI KUMAR TRIPATHI
Member (Judicial)